

**Central Administrative Tribunal
Principal Bench New Delhi,**

**CP No. 235/2018
in
OA No. 1848/2016**

This the 4th day of October, 2019

**Mr. A.K. Bishnoi, Member (A)
Mr. R.N. Singh, Member (J)**

Gurmit Singh, Aged 59 years
S/o Shri Santa Singh
R/o H.No.385, Type-IV
Laxmi Bai Nagar
New Delhi – 110 023.

....Applicant/Petitioner

(By Advocate : Shri Harpreet Singh)

Vs.

Dr. C. Chandramouli
Secretary to the Govt. of India
Ministry of Personnel, Public Grievances and Pensions
Dept. Of Personnel and Training
North Block, New Delhi – 110 001.

...Respondent/Contemnor

(By Advocate : Shri Arun Bhardwaj and Mr. S.K.Tripathi
for Mr. Gyanendra Singh)

Order (Oral)

Mr. R.N. Singh :

At the outset, learned counsel appearing for the respondents submits that the order/judgment dated 04.10.2017 of this Tribunal in the aforesaid OA, matter of the present contempt petition, has been challenged by the respondent department before the Hon'ble High Court in Writ Petition (C) No.9573/2018 and the Hon'ble High Court

vide its order dated 06.09.2019 has stayed the operation of the impugned judgment till the next date of hearing i.e.04.11.2019.

2. In view of the same, the present CP is closed and notice issued to the respondent is discharged. The petitioner shall at liberty to submit appropriate representation for revival of the same, if occasion arises, in accordance with law.

(R.N. Singh)
Member (J)

(A.K. Bishnoi)
Member (A)

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